

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †2996**  
TO BE ANSWERED ON 31.12.2018

**INTEGRATED TRIBAL DEVELOPMENT PROJECT**

†2996. SHRI HARISHCHANDRA CHAVAN:  
SHRI VIJAY KUMAR HANSDAK:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the works done/undertaken under integrated tribal development project in Maharashtra and Jharkhand during the last three years;
- (b) the funds allocated and utilized during the last three years for integrated tribal development project under the said scheme in Maharashtra and Jharkhand;
- (c) whether any review has been done in this regard;
- (d) if so, the outcome of the same; and
- (e) the reaction of the Government thereto?

**ANSWER**

MINISTRY OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a): As per extant Guidelines, funds are provided to the States by Ministry of Tribal Affairs under the Scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' and Grants under Article 275(1) of the Constitution for development of tribals in the Integrated Tribal Development Projects (ITDP) area. Details of works / activities approved by the Ministry during 2015-16 to 2017-18 under the above-mentioned Scheme / Grant for the State of Jharkhand is at **Annexure 1**. Details of works / activities approved by the Ministry during 2015-16 to 2017-18 under the above-mentioned Scheme / Grant for the State of Maharashtra is at **Annexure 2**.

(b): The amount of fund allocated / released to the States of Maharashtra and Jharkhand under the Scheme 'SCA to TSS' and Grant under Article 275(1) of the Constitution during 2015-16 to 2017-18 and utilization thereof reported by the State Government is given below:

(Rs. in Lakh)

State	Scheme / Grant	2015-16		2016-17		2017-18	
		Fund Released	Utilization reported	Fund Released	Utilization Reported	Fund Released	Utilization Reported
Maharashtra	SCA to TSS	12514.91	12514.91	9547.00	9547.00	13760.38	3202.72
	Grant under Article 275(1) of the Constitution	13374.00	13374.00	11536.53	11536.53	13862.24	2572.45

(Rs. in Lakh)

State	Scheme / Grant	2015-16		2016-17		2017-18	
		Fund Released	Utilization reported	Fund Released	Utilization Reported	Fund Released	Utilization Reported
Jharkhand	SCA to TSS	10000.00	10000.00	9820.75	8246.91	11372.49	2195.85
	Grant under Article 275(1) of the Constitution	12202.96	12202.96	9489.38	4346.09	12386.93	2154.61

Apart from above, State Governments utilize funds earmarked under State TSP for the development of tribals in the Integrated Tribal Development Projects (ITDP) area. The amount of fund allocated as State TSP by the States of Jharkhand and Maharashtra during 2015-16 to 2017-18 and utilization thereof is given below:

(Rs. in crore)

State	2015-16		2016-17		2017-18	
	Allocation	Expenditure	Allocation	Expenditure	Allocation	Expenditure
Maharashtra	5170.00	4562.55	5357.71	4957.71	6754.00	6162.93
Jharkhand	14272.00	7755.07	16304.95	14935.26	18092.70	14627.20

(c) & (d): The erstwhile Planning Commission had conducted evaluation study through National Institute of Rural Development (NIRD), Hyderabad in 2013 to examine the impact of implementation of Tribal Sub Plan (TSP) by the State Governments through the State level agencies including Integrated Tribal Development Agencies (ITDAs) / Integrated Tribal Development Projects (ITDPs). Evaluation study was carried in 14 States including Jharkhand and Maharashtra. In each State, two districts were selected and from each district, one ITDP/ITDA was selected for undertaking evaluation. The Study Report broadly indicated underperformance of financial resources under TSP, as there still exists visible gap in literacy and other human development indices between Scheduled Tribes and other social groups. Major findings are as follows:

- (i) The nature of the grant as additive to State Plan efforts is not self-explanatory. The term 'additive' be elaborated to indicate the level at which the addition has to be made viz. sector, programme, project, scheme level or at the level of beneficiaries.
- (ii) Allocation of SCA is too little in comparison to State TSP (1 to 2 % of the total TSP). It is due to this mismatch of the SCA percentage to the total TSP allocation that the State governments do not follow SCA guidelines in letter and spirit and evolve their own practices to suit their own socio-political situations. . When we contribute a small amount of Special Central Assistance (SCA) as the additive in the States' allocation for the SCSP and TSP, the significance of the Special Central Assistance (SCA) is reduced.
- (iii) Special Central Assistance (SCA) should be used for funding special projects emanating from the participatory needs assessment surveys in the Scheduled Tribe majority villages falling in the Scheduled Areas of 9 States under the fifth Schedule of the Constitution.
- (iv) It is also important that in the guidelines for the Special Central Assistance (SCA), it should be elaborated as to what should be the level at which the critical gaps should be met. Critical gaps should not be identified at the sectoral, programme, and project levels, but at the level of individuals' schemes.
- (v) The ideal way utilizing the Special Central Assistance should be to link it with the Tribal Sub-Plan of the State.
- (vi) Special Central Assistance should be used as gap filling fund to supplement the schemes planned under the Scheduled Castes Sub-Plan/Tribal Sub-Plan (TSP).
- (vii) The TSP of a Gram Panchayat should lay emphasis on convergence of the schemes identified for the Scheduled Tribes with the other similar schemes of the sectoral departments.

(e): Ministry of Tribal Affairs has introduced mechanism of Project Appraisal Committee (PAC) in 2014 for appraisal and approval of projects of State Governments under SCA to TSS and Grants under Art. 275(1) of the Constitution. The Committee is headed by Secretary (Tribal Affairs) with representatives of State Governments, Financial Advisor, NITI Aayog, etc. During PAC meetings, Ministry has emphasized the need for adherence to the provisions of TSP Guidelines by the States. Copy of minutes of PAC meetings are sent to Chief Secretaries of State Governments. Further, State Governments have been persuaded for –

- (i) Declaring Tribal Development Department as the nodal Department to lead the process of tribal development.
- (ii) Constitution of Executive Committee as stipulated in the Guidelines to ensure proper planning, coordination and convergence of financial resources.
- (iii) Address gaps and deficit to mitigate inter-habitation variance / inequalities in the socio-economic status of tribals.
- (iv) Allocation of TSP funds as per norms stipulated in the TSP Guidelines.
- (v) Monitoring of TSP in the manner it has been stipulated in the Guidelines and the framework provided by NITI Aayog recently.

Further, an online monitoring system has been put in place by the Ministry of Tribal Affairs with web address <http://stcmis.gov.in> for monitoring of Tribal Sub-Plan since 2017-18. The framework captures data directly from Public Finance Management System (PFMS) and gives us inputs to see through expenditure vis-a-vis allocations in respect of Central TSP. Monitoring of physical performance and outcome of initiatives has also been introduced in the system. A customized proforma has been developed in the MIS to capture location of the ongoing projects and beneficiary details. State Governments have been shared with the necessary credentials for filling up necessary data in the MIS.

From the year 2018-19, the Ministry has started conducting mid-term review with the State Governments with a view to ensure expeditious utilization of funds under the schemes of MoTA.

Efforts of MoTA has so far yielded notable results as under:

- (i) With the responsive support of State Governments, overall utilization of allocated funds under the Schemes of the Ministry has been over 90% since 2014-15 in general and almost 100% in the scheme 'SCA to TSS' and 'Grant under Article 275(1) of the Constitution' in particular.
- (ii) Overall Budgetary allocation under Schemes of MoTA has substantially increased from Rs. 4279.00 crore in 2013-14 to Rs. 5957.18 crore in 2018-19.
- (iii) All the State Governments except Kerala has constituted Executive Committee under Chief Secretaries, as per the provisions of Guidelines for overall monitoring of TSP formulation and implementation by the line Departments.
- (iv) Rigorous persuasions of MoTA resulted in significant increase of 98% in expenditures of State TSP funds by States during the years block of 2010-13 (wherein a total of Rs. 165691 crore was expended) to 2014-17 (wherein a total of Rs.327574 crore were expended).

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Annexure 2 referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 2996 for answer on 31.12.2018

Details of works / activities approved by the Ministry under the SCA to TSS and Article 275(1) of the Constitution for the State of Jharkhand during 2015-16 to 2017-18

(i) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)

**DETAILS OF WORK APPROVED BY PAC DURING 2015-16 under SCA to TSS**

(Rs. in lakh)

SN	Programme/Activity approved by PAC	Amount approved
1.	<p><b>Irrigation and Sustainable Agriculture</b></p> <p>Approved with the condition that these activities be undertaken in convergence of funds available under TSP component of Centrally Sponsored and State Government's relevant irrigation Schemes, as a part of convergence of resources envisaged under VKY strategy.</p> <ul style="list-style-type: none"> <li>Irrigation tends to lead farmers for coverage under larger duration paddy. This is not the best economic model. All irrigation schemes should be accompanied by supply of seeds for pulses, oilseeds / vegetable.</li> <li>Growing and use of traditional food crops like minor millet, pulses, oilseeds, beans and green leafy vegetable be promoted in order to increase nutrition level among tribal people.</li> <li>The proposed activities be undertaken in the remote areas.</li> <li>Selection of locations and beneficiaries be made in association with PRIs.</li> </ul>	1000.00
2.	<p><b>Cash Crop promotion among 3000 ST families</b></p> <p>The Committee approved the amount with the suggestion to utilize the fund in convergence with the State TSP funds and Centrally Sponsored Schemes (for example: National Horticulture Mission) as a part of VKY strategy and include:</p> <p>(140) Setting up of nurseries of fruits, flowers, vegetables through tribal beneficiaries with linkages to the market to enable them for sustainable income generation.</p> <p>(ii) Growing and use of drum stick / beans / green leafy vegetables among the tribal people be promoted to help nutrition.</p> <p>(iii) Promotion and practice of Kitchen Garden in the Government run tribal residential schools.</p> <p>(iv) Promotion and practice of apiculture.</p> <p>(v) Promotion and practice of sericulture.</p> <p>(vi) Use of flowers for agarbatti manufacturing.</p> <p>(vii) Cultivation of fodder like Napier.</p> <p>(viii) Integrate Horticulture and vegetable growing activities with Dairy development programmes to utilize the organic manures for optimum results.</p> <p>(ix) Disclosure of schemes through Gram Sabha.</p>	1014.00

SN	Programme/Activity approved by PAC	Amount approved
	(x) The Project be implemented in coordination and convergence with the line Departments in the State as a part of VKY strategy.	
3	<b>Construction of 15 Hostel including up gradation of existing Hostel @ Rs. 50 lakh for each hostel</b>	<b>750.00</b>
4.	<b>(a) Construction of Archery Academy at Dumka.</b> Approved with the condition:- <ul style="list-style-type: none"> <li>To attach the Academy with the tribal schools.</li> </ul>	<b>1000.00</b>
	<b>(b) Provision of Sports facilities in Government run tribal Schools @ Rs. 6.00 lakh (96 schools)</b> Approved with the condition:- <ul style="list-style-type: none"> <li>To conduct drive for identification and mapping of sporting talents among tribal students.</li> </ul>	<b>576.00</b>
5.	<b>Provision for Solar Power Generator in tribal School @ Rs. 1.50 Lakh</b> Approved with the condition to train local students as Solar technician / electrician.	<b>144.00</b>
6	<b>Fishery Development</b> To be undertaken in convergence with the State TSP and Centrally Sponsored Schemes. Further the Committee advised - <ul style="list-style-type: none"> <li>➤ to upgrade the existing potential water bodies to be utilized as fishery production units out of the funds under MGNREGS. For this the data supplied by NRSC, Department of Space should also be used.</li> <li>➤ to ensure proper hatcheries for production of spawns, fries, and fingerlings through State Run agencies. While production of spawns needs to be handled by State run agencies or large cooperatives, production of fingerlings should be promoted through tribal farms. This will also lead to upgradation of skills in fisheries in the local communities.</li> <li>➤ to ensure proper linkages to market value chain.</li> <li>➤ to provide training to the tribal beneficiaries</li> </ul>	<b>600.00</b>
7	<b>Poultry Backyard</b> State Govt. will arrange for State run hatcheries through ITDA/ITDPs	<b>400.00</b>
8	<b>Training of STs for ANM/Nurses/Lab. Technicians</b> State Govt. would ensure:- <ul style="list-style-type: none"> <li>➤ to train 500 women as ANM / nurse to be placed in Government run tribal hostels as Asstt. Warden and remotely located PHC / Anganwadis.</li> <li>➤ to train 500 local science students as lab technicians to be used in PHC / Anganwadis.</li> </ul>	<b>240.00</b>
9.	<b>Tribal Festivals/Fairs and supports events</b> State Govt. would ensure:- To organize tribal festivals / fairs and sports events at intervals in association with TRI.	<b>120.00</b>
10	<b>Godwans/Cold Storages in Tribal Localities</b> Approved with the condition to include initiatives for market development and construction of Godowns / Cold storage in tribal localities in order to provide economic opportunities to tribal people. Selection of locations and beneficiaries be done in association with PRIs.	<b>400.00</b>
11	<b>Training to ST students in Science, Math and English streams.</b> State Govt. would provide Training of locally available ST students for utilization of their services to meet the shortage of teachers in the remote tribal	<b>100.00</b>

SN	Programme/Activity approved by PAC	Amount approved
	areas in Science, Math and English Streams. The School Management Committee should be authorized to engage local teachers on per-class basis as and when there is need for such teachers.	
12	Dairy Development in the line with model dairy development project prepared by OMFED	1500.00
13	Skill Development	900.00
14	Renovation of Pond	140.00
15	Pig Farming for ensuring livelihood security in villages @ ₹. 4.00 lakh per village	200.00
16	Goat rearing/Duck rearing in villages @ ₹. 4.00 lakh per village	200.00
17	Vegetable cultivation in villages @ ₹. 4.00 lakh per village	200.00
18	Promotion of Scientific Apiculture (Bee Keeping) with honey processing Unit @ ₹. 100.00 lakh per ITDA	516.00

#### DETAILS OF WORK APPROVED BY PAC DURING 2016-17 under SCA to TSS

(Rs. in Lakh)

Sl. No.	Activities	Location	Funds approved
<b>Committed Liabilities:</b>			
1.	Construction of 6 no of Ashram School in 2014-15 @ 450.00 lakh. (Final installment)	Sahibganj, Pakur, Goda, Giridih, Kodarma, Ramgarh	1800.00
<b>Education:</b>			
1.	Indo Danish Tools Room training Beneficiaries : 200	Adityapur, East Singhbhum	200.00
2.	Drinking water and Sanitation in Tribal Hostels Beneficiaries : 5000 Deep boring – 80 units @ Rs. 227183.00 Toilet with sanitation – 79 units @ Rs. 736457	Ranchi, Khunti, Lohardaga, Gumla, Simdega, W. Singhbhum, Saraikela, E. Singhbhum, Latehar, Dumka, Jamtara, Sahebganj, and Pakur	763.55
3.	Construction of 6 Ashram Vidyalayas 200 students each Class – VI to X	Ranchi, East Singhbhum, Khunti, Simdega, Bisunpur, Gumla,	3600.00
4.	Deep boring & Solar Light installtion in ST Residential Girls Sport centre, @ 15 lakh	Mahuadanr	15.00
5.	Construction of common hall at SP college campus, Block- Dumka,	Dumka	10.00
<b>Health:</b>			
1.	Training of tribal students in para medical / nursing courses Beneficiaries : 100 For equipment as well as running / capital cost	Ranchi	175.00
2.	Repairing & Infrastructure development in 30 Health Sub centres @ 25.00 lakhs Beneficiaries : 650	West. Singhbhum, East. Singhbhum, Gumla, Simdega, Pakur,	750.00
<b>Agriculture:</b>			

Sl. No.	Activities	Location	Funds approved
1.	Irrigation well Beneficiaries : 150	Lohardaga, Dumka, West. Singhbhum, East. Singhbhum, Saraikela Kharsawan, Gumla, Khunti, Ranchi, Simdega, Godda, Jamtara, Sahebganj, Latehar (150 locations provided)	52.50
2.	Vegetable Cultivation Beneficiaries : 3000  60 clusters – 50 acres per clusters Land development and seed purchase. SHG oriented programmes.	Lohardaga, Dumka, West. Singhbhum, East. Singhbhum, Saraikela Kharsawan, Gumla, Khunti, Ranchi, Simdega, Godda, Jamtara, Sahebganj, Latehar	570.00
<b>Animal Husbandry:</b>			
1.	Goat rearing Beneficiaries : 1200 (cost of shed and goats)	Dumka, West. Singhbhum, East. Singhbhum, Saraikela Kharsawan, Simdega, Godda, Jamtara, Sahebganj, Pakur	537.70
2.	Pig farming Beneficiaries : 400 (cost of shed and pigs)	Gumla, Godda, Jamtara, Sahebganj,	300.00
3.	Poultry Beneficiaries : 1000	Lohardaga, West. Singhbhum, East. Singhbhum, Saraikela Kharsawan, Gumla, Khunti, Ranchi, Simdega, Latehar	520.00
<b>Income Generation:</b>			
1.	Nutritional Garden Beneficiaries : 7950	Lohardaga, Dumka, West. Singhbhum, East. Singhbhum, Saraikela Kharsawan, Gumla, Khunti, Ranchi, Simdega, Godda, Jamtara, Pakur, Sahebganj, Latehar	120.00
2.	Promotion of Mango Orchard Beneficiaries : 60	Dumka, East Singhbhum, Simdega, Godda, Sahebganj, jamtara	21.00
3.	Establishment of Pig Breeding Centre	Gumla, Godda, Ranchi Sahebganj, Latehar, Saraikela Kharsawan,	36.00
<b>Promotion of sports :</b>			
1.	Provision of sports facilities in tribal schools Beneficiaries : 10000	Lohardaga, Dumka, West. Singhbhum, East. Singhbhum, Saraikela Kharsawan, Gumla, Khunti, Ranchi, Simdega, Godda, Gadwa, Jamtara, Pakur, Sahebganj, Latehar, Girdih, Ramgarh, Chatra, Lohardaga, Bokaro, Saraikela, Dhanbad, Deoghar, Palamu Hajaribagh, (58 schools)	250.00
<b>Other activities :</b>			
1.	Activities involving expenditure in order to implement the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act 2006	TWC	100.00
<b>Total</b>			<b>9820.00</b>

#### DETAILS OF WORK APPROVED BY PAC DURING 2017-18 under SCA to TSS

(Rs. in Lakh)

Sl. NO.	Activity	Location	Fund approved
Education			
1	Additional class rooms in Tribal schools (50 ACR @ 7.59 )	ITDA (1) Ranchi, (2) Khunti, (3) Latehar (4) Ramgarh, (5) Dumka, (6) Lohardaga (7) Sahebganj, (8) Godda, (9) Gumla	379.50

Sl. NO.	Activity	Location	Fund approved
	Beneficiaries : 1500	(10) Saraikela –Kharsava, (11) Pakud	
2	64 bedded Hostels in upgraded schools (3 hostels @ 1.7 crores) Beneficiaries : 192	ITDA (1)Sahebganj (Keetajhor, Barhait) (2)Latehar (Chipadohar) (3) Gumla (Jehangutva)	510.00
3	2 Additional class rooms in 95 Secondary & H Secondary School (190 ACR @ 8.50 lakh) Beneficiaries : 5700	ITDA (1)Dumka, (2) Gadva, (3) Godda, (4) Gumla (5) Jamtara, (6) Khunti, (7) Latehar (8) Lohardaga (9) Pakud (10) West Sighbhum, (11) East Sighbhum (12) Ranchi, (13) Shahebganj (14) Saraikela-Kharsawan, (15) Simdega	1615.00
4	1 Multipurpose Hall (MH) in 20 Higher Secondary Schools (20 MH @ 20.50 Lakh) Beneficiaries : 1000	(1)Dumka (2) Pakud (3) Simdega (4) Ranchi (5) Jamtara (6) West Sighbhum	410.00
5	Construction of 2 Ashram Vidyalaya @ 600.00 lakh each Beneficiaries : 400	Latehar, Ranchi	1200.00
6	Upgradation of High school to 10 +2 school 5 school @ Rs. 400.00 lakh per unit Beneficiaries - 2157	(i) Dumka (ii) Sunderpahadi, Godda (iii) Khunti (iv) Potka, East Singhbhum (v) Bansjor, Simdega	2000.00
<b>Agriculture and Animal Husbandry</b>			
1	Livelihood enhancement through livestock intensification (Goat rearing )  1500 beneficiaries @ 0.608 lakh each)	(1)Dondua, Dumka (2) Narda, East Sighbhum (3) Mohanpur, Godda (4) Banodih, Jamtara (5) Barubera, Khunti (6) Ukamar, Mail Latehar (7) ChotaKutlu, Haripur, Pakur (8) Kanchi, Ranchi (9) Parasi, Ranchi (10) Kharao, Sahebganj (11) ChotaBandi, Saraikela- Kharsawan (12) Richituka (13) Galubasa, West Sighbhum (14) Bandijari, West Sighbhum	912.00
2	Livelihood enhancement through livestock intensification (Pig farming) 300 beneficiaries @ 0.75 lakh each)	ITDA / MADA (1)Lango, East Sighbhum (2) Kusumghati, Godda (3) Bara Durgapur, Sahebganj	225.00
3	Livelihood enhancement through livestock intensification (Poultry)  700 beneficiaries @ 0.52 lakh each)	ITDA / MADA (1) Labagai, Gumla (2) Bhargao, Gumla (3) Mojra, Jamtara (4) Ttundaon, Khunti (5) Cheriga, Lohardaga (6) Birkera, Simdega	364.00

Sl. NO.	Activity	Location	Fund approved
		(7) Hurungda, Saraikela-Kharsawan	
4	Lift Irrigation (10 unit @ 6.80 lakh, 39 unit @ 7.90 lakh, 34 unit @ 9.20 lakh, 30 unit @ 10.40 lakh)  Beneficiaries : 1300	ITDA (1) Aranda, (2) Bansdih, (3) Birkera (4) Bokata, (5) Heasg, (6) Jadi, (7) Jamgai (8) Jarjatta, (9) Kanchoda, (10) Kansir (11) Kapodih, (12) Karida, (13) Katkaya (14) Kemte, (15) Keradih (16) Khursuta (17) Kobja (18) Kpur, (19) Kulmunda (20) Latu, (21) LodamKothatoli (22) Loki (23) Lunga, (24) Luru (25) Marda (26) Masgaon, (27) Murumkela (28) Nawagarh (29) Pakartoli, (30) Parasima (31) Parsa (32) Pibo, (33) Pogra, (34)Raghunath-pur (35) Raidih, (36) Ramja, (37) Rengola (38) Salkaya, (39) Semartoli, (40) Sikoi (41) Silam, (42) Sipringa, (43) Sursang (44) Telya (45) Tetardih, (46) Tudurma (47) Tulumunga, (48) Turidih, (49) Unchdih (50) Uper Khatanga	1000.00
Income Generation			
1	Nutritional Garden (8000 units @ 1500/- each) Beneficiaries : 8000	(1) Dumka, (2) East Singhbhum, (3) Godda, (4) Gumla, (5) Jamtara, (6) Khunti, (7) Latehar (8) Lohardaga, (9) Pakur, (10) Ranchi (11) Sahebganj, (12) Simdega, (13) Saraikela-Kharsawan, (14) West Singhbhum	120.00
2	Promotion of Mango Orchard (10 acre patch @ 3.50 lakh)  Beneficiaries : 70	(1) Chandana, Godda, (2) Masmano, Lohardaga, (3) Bara Rakso, Sahebganj (4) Pithra, Simdega, (5) Barakuchia, West Singhbhum	17.50
3	Establishment of Pig Breeding Centre (10 units @ 6 lakh)  Beneficiaries : 100	(1) Rampur, Dumka, (2) Damdih, East Singhbhum, (3) Barakerlo, Godda (4) Olmunda, Gumla, (5) Mirgapahari, Jamtara (6) Birbanki, Khunti, (7) Garadih, Lohardaga (8) Pusarbhita, Pakur, (9) Kadma, Sahebganj (10) Katanga, Saraikela- Kharsawan	60.00
Skill Development			
1	Skill Development for ST candidates Beneficiaries : 250	ITDA (1)Tharpakhna, (2) Ranchi, (3) Sahebganj	300.00
Promotion of Sports and Games			
1	Sports facility- Astro turf at Govt. Girls H/ S Bariatu Ranchi Beneficiaries : 100	ITDA/Ranchi	600.00
2	Construction of 25 seated hostel for girls hockey training centre at Govt. Girls H/ S/ Bariatu Ranchi Beneficiaries : 25	ITDA/Ranchi	100.00

<b>Sl. NO.</b>	<b>Activity</b>	<b>Location</b>	<b>Fund approved</b>
3	Construction of 50 bedded hostel at residential athletics training centre in Gumla Beneficiaries : 50	ITDA/Gumla	160.00
4	02 hostel (hundred seated) for boys and girls each and 15 staff quarters in Deoghar Beneficiaries : 200	MADA/Deoghar	700.00
5	50 Seated hostel for residential girls volleyball training centre in Godda Beneficiaries : 50	MADA/ Godda	160.00
6	50 bedded hostel for residential hockey boys training centre,	Larchagarh, Simdega	<b>160.00</b>
7	Construction of IAAF standard synthetic athletic track at Birsamunda Football Stadium, No. of beneficiaries - 500	Morabadi, Ranchi	<b>464.35</b>

(ii) **Article 275(1) of the Constitution**

**DETAILS OF WORK APPROVED BY PAC DURING 2015-16 UNDER GRANTS UNDER ARTICLE 275(1) OF THE CONSTITUTION**

(Rs. in lakh)		
SN	Programme/Activity approved by PAC	Amount approved
1.	Remaining committed liability towards construction 100 seater ST hostels (27 Nos.) (sanctioned during 2011-12)	1310.00
2.	Remaining committed liability towards construction of 300 bedded ST boy hostel in Karamtoli, Ranchi. (sanctioned during 2011-12)	100.00
3.	Remaining committed liability towards construction of GNM School, Saraikela & Jamshedpur (2 Nos.) (sanctioned during 2011-12)	1000.00
4.	Remaining committed liability towards construction of Eklavya vidyalaya, Lohardaga & Godda (2 Nos.) (sanctioned during 2011-12)	1325.00
5.	Remaining committed liability towards construction of 10 unit teacher residence in Vill-Hiranpur, Block- Hiranpur, Pakur (sanctioned during 2011-12)	40.00
9.	Remaining committed liability towards construction of New EMRS at Simdega @ 1200.00 lakh (sanctioned during 2013-14)	850.00
10.	Remaining committed liability towards construction of New EMRS at Jamshedpur @ 1200.00 lakh (sanctioned during 2013-14)	825.00
12.	Remaining committed liability towards construction of Archery Academy at Saraikela @ 400.00 lakh (sanctioned during 2013-14)	196.95
13.	Remaining committed liability towards installation of solar Light & Solar Drinking Water System in 96 ST Residential schools and 100 nos. of ST & PTG Villages@ 5 lakh (sanctioned during 2013-14)	400.00
14.	Remaining committed liability towards construction of 5 New 100 bedded ST girls hostel @ 142.00 lakh at Ranchi University campus, Kolhan University campus(Chaibasa), Sidhu Kanhu University campus, Dumka, Neelambar & Petambar University campus(Palamau) & Khuntitoli (Simdega) (sanctioned during 2013-14)	442.00
15.	Remaining committed liability towards construction of 50 bedded ST boys hostel in Kejriwal Institute, Namkum, Ranchi @ 94.00 Lakh (sanctioned during 2013-14)	40.00
16.	Remaining committed liability towards repairing of 9 Meso hospitals situated in Ranchi, Khunti, Lohardaga, Saraikela, Jamshedpur, Jamtara, Sahebganj, Pakur & Dumka @ 40.00 lakh each (sanctioned during 2013-14)	160.00
17.	Recurring cost of 4 EMRS (1200 Students) Approved with the suggestion to increase the number of the students in the schools to the full capacity i.e. 480 students per school.	504.00
	(i) Promotion of kitchen garden in Government residential tribal schools.  (ii) Local production of sanitary napkins for the use of tribal girl students.  (iii) Identification and mapping of sporting talents among tribal students and providing sporting facilities in the Government run tribal schools.	300.00

SN	Programme/Activity approved by PAC	Amount approved
	<p>(iv) Proper provision of running water facilities in toilets in EMRSs and hostels attached therewith.</p> <p>(v) Proper upkeep of toilets in EMRSs to ensure hygiene.</p> <p>(vi) Provision of solar power based warm water facilities in the Government run tribal residential schools / hostels.</p> <p>(vii) Provision of additional classes for weak students in the subject of Math, Science and English.</p> <p>(viii) Provision for equipping Science Labs in EMRSs.</p> <p>(ix) Launching of drive for 100% enrolment of tribal children by involving Government agencies and PRIs in order to improve literacy rate among tribals in the State.</p>	
18.	Construction of Welfare Hospitals in ITDA districts @ 500.00 lakh (2 Nos.)	1000.00
19.	Promotion of sports among the Tribal students in the State.	100.00
20.	Strengthening of TRI in terms of hiring of support staff/ personnel, IT facilities and other required equipment.	100.00
21.	Construction of 100 bedded hostels in Ursuline Primary Education College campus, Lohardaga @ 160.00 lakhs	160.00
22.	Construction of 20 Training hall cum community centre in tribal areas @ 35 lakh each	350.00
27.	<p>Construction of 20 PCC roads in tribal villages @ 15 lakh each</p> <p>The Committee observed that this activity is primarily supposed to be undertaken through the Schemes PMGSY, MGNREGS and State Government's relevant Schemes. <b>However, the Committee agreed to sanction the amount as a gap filling measure with the condition:</b></p> <ul style="list-style-type: none"> <li>to utilize the amount for construction of roads / bridges linking tribal dominated villages where dairy cooperatives are taken up for movement of insulated tankers.</li> <li>To provide connectivity to the tribal dominated villages with schools, health centres, training centres, local markets, and other service centres in convergence with the flagship programmes and State TSP funds as a part of VKY Strategy.</li> </ul>	300.00
28.	<p>Monitoring &amp; Evaluation</p> <p>Approved with the suggestion to set up a dedicated Programme Implementation Cell to monitor the performance of Tribal Development Initiatives in coordination with ITDP/ITDA, District level organizations and Panchayati Raj Institutions (PRIs) and also include:</p> <p>(i) Provision of online facilities for monitoring of progress of work.</p> <p>(ii) Developing model for convergence of financial and other resources available under TSP component with other line department in the State as a part of VKY strategy.</p>	200.00
<b>Additional</b>		
29.	Construction of ST Boys hostels (14) for residential school run by Department of Welfare in TSP District (@Rs.170.00 lakh)	1250.00
30.	Construction of ST Girls hostels (14) for residential school run by Department of Welfare in TSP District (@Rs.170.00 lakh)	1250.00

**DETAILS OF WORK APPROVED BY PAC DURING 2016-17 UNDER GRANTS UNDER ARTICLE 275(1) ) OF THE CONSTITUTION**

(Rs. in lakh)

<b>Sl.N o.</b>	<b>Activities</b>	<b>Location</b>	<b>Funds approved</b>
<b>Committed Liabilities :</b>			
1.	Rec. Cost of 4 EMRS 1920 Student (Rs. 806.40 lakhs)	At various locations	8038.21
2.	Cons. of EMRS at Gumla (Rs. 86.21 lakhs)	Gumla	
3.	Liability due sanction in 2013-14 (Rs. 545.60 lakhs)	-	
4.	Cons. of 6 no of EMRSs (Rs. 3600.00 lakhs)	West Singhbhum, Pakur, Chhatra, Palamu, Dumka (ITDA) and Giridih (MADA)	
5.	Cons. of 5 Nos. of 200 seater co-ed school (Rs. 3000.00 lakhs)	Sahibganj, West Singhbhum, Latehar, Dumka, Khunti	
	<b>Total – Rs. 8038.21 lakhs</b>		
<b>Education :</b>			
1.	4 New EMRSs	Khunti, Latehar, Saraikela, Jamtara	800.00
2.	Furniture/Equipment including for the Kitchen, Dining, Hostel recreation Garden etc @ Rs 10.00 lakh for 4 EMRS	Tamar, Ranchi, Chaibasa, West Singhbhum, Kathiguria, Dumka, Barhet, Sahebganj	40.00
<b>Other Activities :</b>			
1.	Construction of Multipurpose hall cum Training Centre for Tribal Development (which was first sanctioned in 2012-13)	Hindpiri, Ranchi	421.39
<b>Administrative Expenditure:</b>			
1.	2% monitoring and evaluation		189.78
	<b>Total</b>		<b>9489.38</b>

**DETAILS OF WORK APPROVED BY PAC DURING 2017-18 UNDER GRANTS UNDER ARTICLE 275(1) ) OF THE CONSTITUTION**

**Committed Liability:**

(Rs. in lakh)

Sl. No	Project	Year of first Approval	Location/ District	Total approved Project Cost	Amount Already Released	Amount approved for release
1.	Construction of Art and Cultural development Centre (large) @ 500.00 lakh	2011-12	Luguburu ghantabari, Bokaro	500.00	430.00	70.00
2.	Recurring cost of 4 EMRSs @ Rs 42000/- per child (Total no of child 1187)	2012-13	Ranchi, Dumka, Chaibasa, sahebganj (ITDA)	498.54	373.90	124.64
3.	Construction of Multi Purpose Hall cum Training Centre for Tribal Development	2012-13	Hindpiri, Ranchi	1585.00	521.39	1063.61
4.	Construction of 3 units Tribal Art and Cultural Development Centre @ 40.00 lakh	2012-13	(i) Saraikela District in Aadityapur Basti NAC Area, (ii) Kandrabalidih Block, Gamhriya (iii) Vill- Balrampur, Block- Saraikela	120.00	60.00	60.00
5.	Construction new HSC Centre (10) @ 27.00 lakh	2012-13	Khunti, Latehar, Jamtara, Sahebjanj, Pakur	243.00	135.00	108.00
6.	Cooking gas facilities in 9 ST primary school @ Rs 3.00 lakh	2012-13	9 ST primary school	27.00	16.00	11.00
7.	Renovation & white washing of 9 ST Primary school @Rs 5.00 lakh each	2012-13	9 ST Primary school	45.00	31.68	13.32
8.	Construction of Teacher residence & Staff quarters in	2012-13	36 primary schools, 8 Eklavya Vidyalaya & 4 Ashram Vidyalaya run by NGO	1615.00	1050.00	565.00

Sl. No	Project	Year of first Approval	Location/ District	Total approved Project Cost	Amount Already Released	Amount approved for release
9.	Upliftment of ST residential school facilities @ Rs 400.00 lakh	2012-13	All District	400.00	200.00	200.00
10.	Repairing of 18 Pahariya health Centre @ 5.00 lakh	2012-13	Dumka, Jamtara, Sahebganj, Pakur & Godda (ITDA)	90.00	40.00	50.00
11.	Construction of 50 PCC Roads @ 15.00 lakh each	2012-13	All Districts	750.00	500.00	250.00
12.	Construction of 20 Training Hall cum Community Centre @ 35.00 lakh	2015-16	TSP Districts	700.00	350.00	350.00
13.	Construction of 28 Hostel in residential school run by department of welfare @ 170.00 lakh	2015-16	TSP Districts	4760.00	2500.00	2260.00
14	Construction of 4 New EMRSs	2016-17	Khunti, Latehar, Saraikela, Jamtara Distt.	4800.00	800.00	1600.00
	Total					<b>6725.57</b>

#### New Proposals:

(Rs. in lakhs)

Sl. No.	Activity	Location	Funds approved
Education			
2	Recurring Cost of 7 EMRS for 2280 students (Old EMRS-4X480=1920 student, New EMRS-3X120=360 students)	Ranchi, Dumka, Chaibasa, Sahebganj (ITDA), Gumla, Lohardaga, Godda	957.60
3	Construction of 2 no. of EMRS @ 1200.00 lakh Beneficiaries : 960	Jagannathpur block in Paschimi Singhbhum Distt. and Boarijor block in Godda Distt	1343.76
4	Construction of 1 hostel (50 bedded ) in K.B. School Khuntpain, Beneficiaries : 50	ITDA / West Singhbhum	160.00
5	Upgradation of High school to 10 +2 school 5 school @ Rs. 400.00 lakh per unit Beneficiaries - 6043	(i) Kanke, Ranchi (ii) Rajnagar, Saraikela- Kharswan (iii) Sadar Chaisawa, West Singhbhum (iv) Jamtara, (v) Basia, Gumla	2000.00
6	2% monitoring and evaluation	TWC	200.00

Annexure 2 referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 2996 for answer on 31.12.2018

Details of works / activities approved by the Ministry under the SCA to TSS and Article 275(1) of the Constitution for the State of Maharashtra during 2015-16 to 2017-18

(i) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)

Activities/Proposals approved during 2015-16 by PAC under SCA to TSP

(Rs. In lakh)

S. No.	Programme/Activity approved by PAC	Amount approved
1.	Padkaivikas (Bench Terracing)	950.00
2.	Model Solar village project for PvTG Habitations / Padas Villages/Remote villages	1500.00
3	Construction of 2 hostel having cost of 8.64 Cr at Chandrapur and Digras sanctioned in the year 2014-15	264.00
4.	Lift Irrigation Scheme for TrimbakeswarTahasil, Dist. Nasik Construction of KT weir at surpan, TahsilSakri, DistDhule	200.00
5.	Climate smart villages being implemented in Nagpur, Palghar & Pune Districts to cover 1000 villages	2150.00
6.	Farmers Producer Organisation to facilitate linkages between farmers , processors , traders and retailers to coordinate supply and demand in respect of major produce grown in the tribal regions like Rice, soybean ,pulses, medicinal & aromatic plants &agri allied poultry and dairy units. (25,000/- Advasi farmers are to be covered within four districts of Vidharbha region Yeotmal, Gondia, Bhandara & Amravati Dist along with Thane and Nasik District.)	230.00
7	CFR planning	300.00
8.	Introduction of pulses technology in Rice fallow to improve livelihood & nutritional security of Tribal people of Vidarbha region by ICARDA	90.60
9	Tapping and Nurturing Talented Adivasi Children by Moving Academy of Medicine and Biomedicine, Pune	89.50
10	Mogra Cultivation	300.00
11	Monitoring and Evaluation	234.53
12	Establishment of computer lab and providing competitive examination books in government hostels	1320.00
13	Skill Development training for youth	1977.18
14	Pilot project of developing solar Ashram School	500.00
15	Packaged Drinking Water project for tribal co-operative society at Wada Dist Palghar.	92.10
16	Borewell / dugwell with solar pumps (5HP) for irrigation of land given under FRA 2006	1800.00

**Activities/Proposals approved during 2016-17 by PAC under SCA to TSP**

(Rs. in lakh)

<b>Sl. No.</b>	<b>Activities</b>	<b>Location</b>	<b>Funds approved</b>
<b>Education</b>			
1.	Construction of compound wall	Ashram Schools	700.00
2.	Establishment of computer labs & computer training centers on BOT basis in Govt schools	529 Ashram Schools	500.00
3.	Setting up of Science Laboratories and providing science equipment (Sec and Sr. Sec Govt. schools)	454 Ashram Schools	1000.00
4.	Establishment of Libraries in 12 English Medium, 14 EMRSs & 142 Higher Secondary Ashram Schools	168 schools	800.00
<b>Health</b>			
1.	Providing Basic Ambulance with AYUSH doctor & ANM	Ashram schools, EMRS & English medium school	500.00
2.	Providing drinking water facilities in Govt Ashram Schools & Hostels facing drinking water scarcity	Ashram Schools and Hostels	1000.00
<b>Agriculture</b>			
1.	Integrated Agriculture Development Programme for IFR beneficiaries		3500.00
<b>Skill Development / Income Generating Activities</b>			
1.	Skill Development training for youths Beneficiaries : 1000 (11 trades)		1000.00
2.	Supply of Sericulture Unit 15 units 750 beneficiaries	Amravati	30.00
3.	Establishment of Bamboo processing unit at Gadchiroli Beneficiaries : 250 (direct) 1200-1500 families (indirect)	Gadchiroli	517.00
			<b>Total Rs. 9547.00 lakhs</b>

**Activities/Proposals approved during 2017-18 by PAC under SCA to TSP  
Committed Liability:**

(Rs. in Lakh)

Sl. No.	Project	Year of first Approval	Location/ District	Total Project Estimate	Amount Already Released	Amount approved for release during 2017-18
1	Construction of two EMRS	2016-17	(i) Nasik, (ii) Girchiroli	2400.00	400.00	2000.00
2	Construction of one EMRS	2016-17	Khireparsoda, Tal. Ramtek, Dist. Nagpur	1350.00	500.00	450.00
3.	Construction of one EMRS	2016-17	Sahashra Kund, Tal. Kinwat Dist. Nanded	1600.00	1200.00	400.00
Total:				5350.00	2100.00	2850.00

**New Proposals:**

(Rs. in Lakh)

S. No.	Activity	Location	Amount approved for released
1.	Construction of 2 New EMRS Total Cost: Rs. 2400.00 Lakh	<b>Nandurbar</b> (Dhadgaon) & Padharkawada (PVTG-Kolam)	400.00
2.	Running of 14 Ekalavya Model Residential School (EMRSs) 3960 students	Thane (Bordi), Nasik (Mundhegaon), Amravati (Chikhaldara), Nagpur (KhairiParsoda), <b>Nandurbar</b> , Gadchiroli (Tal Ettapalli), Gondiya (Tal. Deori), Nashik (Lgatpuri), Bhatsanagar, Nasik (Tal Satana), Ahmad Nagar(Tal Akole), Nanded (Shahstrakund), Dhule (Pimpalner), Rajura (Devada)	1663.20
3.	Recurring Grants for 2 EMRS Nashik & Gadchiroli Benificaries – 60 students	Nashik & Gadchiroli	25.20
4.	Upgradation and renovation science laboratory in Junior college, ITDP Ghodegaon	ATC Thane ITDP Ghodegaon	5.00
5.	Establishment of digital classrooms in English medium govt. ashram school,	ATC Thane ITDP Ghodegaon	15.00
6.	Establishment of upgraded library in Govt. Ashram school	ATC Thane ITDP	7.50
7.	Construction of study rooms in Government Ashram School under ITDP	ATC NASHIK ITDP Taloda	292.44
8.	Construction of competitive exam study centre with liabrary & furniture.	ATC Thane ITDP Dahanu	160.00
9.	Construction of additional school rooms in Govt Ashram Schools	ATC NASHIK ITDP Yawal	66.00

S. No.	Activity	Location	Amount approved for released
10.	Construction of Girls hostel in Govt Ashram School	ATC NASHIK ITDP yawal	600.00
11	To supply paver blocks in the periphery of govt. ashram schools (inside campus)	ATC NASHIK ITDP Nashik	175.00
<b>Health</b>			
12.	To conduct comprehensive health camp with health cards @ Rs. 500/student. Total Cost: Rs.750.00 Lakh Beneficiaries : 150000	Ashram Schools	375.00
13.	Installation of RO water plants in Ashram Schools to provide purified water Total Cost: Rs.4344.00 Lakh Beneficiaries : 1.8 lakh students.	Ashram Schools	3772.00
14.	PPP project for health services for ashram school children especially girls with Piramal Foundation and TATA power under SCR-Government partnership Total Schools : 39 Beneficiaries : 25,000 Total Cost: 600.00 Lakh	Jawhar, Mokhada, Talasari, Dahanu	300.00
15.	Empowering Tribal Communities to improve nutrition & strengthening awareness on nutrition related services.Total Cost: 535.21 Lakh	8 Districts	175.90
16.	Construction of check Dams as Minor Irrigation Project in Migration prone area(40 units @ 30 Lakhas each) Nashik Thane Amravati Nagppur Total Cost: 150.00 Lakh	ATC Thane ITDP	150.00
17.	Solar dual Pump Total Cost: 90.00 Lakh	ATC Nashik <b>ITDP Nandurbar</b>	90.00
18.	Fisheries Cage to Tribal farmers Total Cost: 75.00 Lakh	ATC Nashik <b>ITDP Nandurbar</b>	75.00
19.	Establishment of Warali Haat Total Cost: 5700.00 Lakh	Manor, Distt. Palghar	500.00
20.	Monitoring & Evaluation 2% (MSTDA)		200.00
21.	Ethnographic Research Studies (TRTI) of tribes		100.00
22.	Setting up of Data Analytics and Project Management Centre for TSP planning and budgeting		365.00
23.	Institutional strengthening of offices under Tribal Development Department.		500.00

**(ii) Art. 275(1) of the Constitution**

**Activities/Projects approved during 2015-16 by PAC under Article 275(1) of the Constitution**

(Rs. In lakh)

<b>SN.</b>	<b>Programme/ Activity approved by PAC</b>	<b>Amount Approved</b>
1.	Watershed development to check soil erosion & promote insitu moisture conservation and enhance fertility and sustained productivity. (25000 Ha area)	1500.00
2.	Construction of wall compounds to Govt Ashram schools / hostels / EMRSs and Support to water sanitation & hygiene (WASH) programme to be implemented with the help of UNICEF to provide all necessary infrastructure like construction of toilets, wash basins, clean drinking water, repairing of toilets etc.	3329.62
3.	Roads and bridges to connect PvTGs villages/ pada of 100-200 population & those are not connected to main stream yet (Convergence with MGNREGS / PMGSY)	1500.00
4.	Construction of Building for Gondwana Museum and Cultural Centre, Nagpur to preserve, promote and propagate the living culture of the tribals.	1100.00
5.	Establishment of hitech sports facilities & equipment's at Ekalavya Academy of Sports and Entrepreneurship (EASE), Palgharto produce national and international level sports talents in selected sports activities like Athletics, Archery, Handball, Shooting and others.	500.00
6.	Tourism Development -1.Kachargad Devasthan, salekasa Dist Gondia	326.76
7.	Monitoring and Evaluation	234.02
8.	Balance grant for Construction of 3 New EMRS( Hilly area & 1 Plain)- 1.Shendgaon (Bhatsanagar) Tal. Shahapur, Dist. Thane 2. Ajmer Saundane, Tal. Satana, Dist. Nasik (Hilly area) 3. Maveshi (Rajur), Tal. Akole, Dist. Ahmadnagar (Hilly area)	2400.00
9.	Construction of Three New EMRS	900.00
10.	Recurring grants for 8 EMRS Rs.42000/student (2400 students)	1008.00
11.	Recurring grants for 3 New EMRS Rs.42000/student (180 students)	75.60

**Activities/Projects approved during 2016-17 by PAC under Article 275(1) of the Constitution**

(Rs. in lakh)

<b>S. No.</b>	<b>Activities</b>	<b>Location</b>	<b>Funds approved</b>
<b>Education</b>			
1.	Construction of 2 New EMRSs	i. Gadchiroli, ii. Nashik	400.00
2.	Balance grant for construction of three EMRSs	i. Nanded, ii. Dhule iii. Chandrapur	<b>2700.00</b>
3.	Balance grant for construction of EMRS sanctioned in 2006-07	Khireparsode, Nagpur	500.00
4.	Recurring Grants for 14 EMRSs for 3360 students	14 EMRSs	1512.00
5.	Recurring Grants for 2 EMRSs for 180 Students	2 EMRSs	
6.	Construction of additional class rooms and hostels rooms in Secondary Govt Ashram Schools	142 Ashram Schools	1000.00
<b>Health</b>			
1.	Development of Sports Facilities	Govt Ashram Schools & EMRSs (529 Ashram schools)	200.00
2.	Establishment of Sanitary Complexes (60 units)	Ashram Schools & EMRSs	1500.00
<b>Agriculture</b>			
1.	Integrated Agriculture Development Programme and allied (animal husbandry, fisheries, dairy development etc.) activities for IFR and CFR beneficiaries under FRA 2006. (91000 ST beneficiaries)	Not provided	1500.00
<b>Studies / Other Activities</b>			
1.	Ethnographic Research Studies (TRTI) of tribes		100.00
2.	Monitoring & Evaluation		188.24
<b>Additional</b>			
<b>S. No.</b>	<b>Activities</b>	<b>Location</b>	
1.	Establishment of Warli Haat		1000.00
2.	Establishment of innovative concept of Science Centres at Secondary and Higher Secondary Ashram Schools (unit cost Rs. 16 lakhs)	Various 50 Schools	400.00
3.	Construction of check dam as minor irrigation project in migration prone area (10 units @25 lakh each)	<b>Nandurbar</b> and Nashik	150.00
4.	Implementation of DBT (Direct Benefit Transfer) scheme for Ashram School (529 Ashram schools, beneficiary students – 187392 @unit cost 38000 )		169.79
5.	Establishment of cultural and sports complex for tribal players & artists	Pimpalner, Tal Sakri, Dist Dhule	2016.50

**Activities/Projects approved during 2017-18 by PAC under Article 275(1) of the Constitution**

(Rs. in lakh)

Sl. No.	Project	Year of first Approval	Location/ District	Total Project Estimate	Amount Already Released	Amount approved for release during 2017-18
1	Construction of two EMRS	2016-17	(i) Nasik, (ii) Girchiroli	2400.00	400.00	2000.00
2	Construction of one EMRS	1997-98	Khireparsoda, Tal. Ramtek, Dist. Nagpur	1350.00	500.00	850.00
3.	Construction of one EMRS	2015-16	Sahashra Kund, Tal. Kinwat Dist. Nanded	1600.00	1200.00	400.00
Total:				5350.00	2100.00	3250.00

**New Proposals:**

(Rs. in Lakh)

S. No.	Activity	Location	Amount Approved
1.	Construction of 2 New EMRS Total Cost: Rs. 2400.00 Lakh	<b>Nandurbar</b> (Dhadgaon) & Padharkawada (PVTG-Kolam)	1000.00
2.	Running of 14 Ekalavya Model Residential School (EMRSs) 3960 students	Thane (Bordi), Nasik (Mundhegaon), Amravati (Chikhaldara), Nagpur (KhairiParsoda), <b>Nandurbar</b> , Gadchiroli (Tal Ettapalli), Gondiya (Tal. Deori), Nashik (Lgatpuri), Bhatsanagar, Nasik (Tal Satana), Ahmad Nagar(Tal Akole), Nanded (Shahstrakund), Dhule (Pimpalner), Rajura (Devada)	1663.20
3.	Recurring Grants for 2 EMRS Nashik & Gadchiroli Beneficiaries – 60 students	Nashik & Gadchiroli	25.20
4.	Upgradation and renovation science laboratory in Junior college, ITDP Ghodegaon	ATC Thane ITDP Ghodegaon	5.00
5.	Establishment of digital classrooms in English medium govt. ashram school,	ATC Thane ITDP Ghodegaon	15.00
6.	Establishment of upgraded library in Govt. Ashram school	ATC Thane ITDP	7.50
7.	Construction of study rooms in Government Ashram School under ITDP	ATC NASHIK ITDP Taloda	292.44
8.	Construction of competitive exam study centre with liabrary & furniture.	ATC Thane ITDP Dahanu	160.00
9.	Construction of additional school rooms in Govt Ashram Schools	ATC NASHIK ITDP Yawal	66.00
10.	Construction of Girls hostel in Govt Ashram Schools	ATC NASHIK ITDP yawal	600.00
11	To supply paver blocks in the periphery of govt. ashram schools (inside campus)	ATC NASHIK ITDP Nashik	175.00
12.	To conduct comprehensive health camp with health cards @ Rs. 500/student. Total Cost: Rs.750.00 Lakh Beneficiaries : 150000	Ashram Schools	375.00

<b>S. No.</b>	<b>Activity</b>	<b>Location</b>	<b>Amount Approved</b>
13.	Installation of RO water plants in Ashram Schools to provide purified water to students Total Cost: Rs.4344.00 Lakh Beneficiaries : 1.8 lakh students.	Ashram Schools	3772.00
14.	PPP project for health services for ashram school children especially girls with Piramal Foundation and TATA power under SCR-Government partnership Total Schools : 39 Beneficiaries : 25,000 Students. Total Cost: 600.00 Lakh	Jawhar, Mokhada, Talasari, Dahanu	300.00
15.	Empowering Tribal Communities to improve nutrition & strengthening awareness on nutrition related services. Total Cost: 535.21 Lakh	8 Districts	175.90
16.	Construction of check Dams as Minor Irrigation Project in Migration prone area(40 units @ 30 Lakh each) Nashik Thane Amravati Nagppur Total Cost: 150.00 Lakh	ATC Thane ITDP	150.00
17.	Solar dual Pump Total Cost: 90.00 Lakh	ATC Nashik <b>ITDP Nandurbar</b>	90.00
18.	Fisheries Cage to Tribal farmers Total Cost: 75.00 Lakh	ATC Nashik <b>ITDP Nandurbar</b>	75.00
19.	Establishment of Warali Haat Total Cost: 5700.00 Lakh	Manor, Distt. Palghar	500.00
20.	Monitoring & Evaluation 2% (MSTDA)		200.00
21.	Ethnographic Research Studies (TRTI) of tribes		100.00
22.	Setting up of Data Analytics and Project Management Centre for TSP planning and budgeting		365.00
23.	Institutional strengthening of offices under Tribal Development Department.		500.00
<b>Total</b>			<b>10612.24</b>

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